NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 218/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Blue Horizon Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DES

DESIGNATION

REPRESENTATION

SIGNATURE

For the petitioner:

None

For the Respondent:

Mr. Manish Raj, CP for ROC Delhi.

Ms. Easha Kadian, for Ms. Lakshmi Gurung,

Standing Counsel for IT Deptt.

ORDER

Reply of the ROC has been filed.

Reserved for orders.

(Deepa Krishan)

Member (T)

(Ina Malhotra) Member (J)